

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.5035**  
TO BE ANSWERED ON 31.03.2017

**MISUSE OF CHILD ADOPTION PERMIT**

5035 : SHRIMATI KIRRON KHER:

Will the Minister of Women & Child Development be pleased to state :

- (a) whether cases of children trafficked for national and international adoption have been reported in the country; and
- (b) if so, the details thereof along with the actions taken against such organisations which have misused the child adoption permit granted to them?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a) & (b): As per information provided by Central Adoption Resource Authority, report has been received against one agency, namely - North Bengal People Development Centre located at New Jalpaiguri, West Bengal about its involvement in adoption activities in violation of various provisions of the Juvenile Justice (Care and Protection of Children) Act, 2015 and Adoption Regulations, 2017. The matter is under investigation by the State Government.

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